

MORATORIUM OF MINING IN ANTARCTICA

223 SHRI SANAT KUMAR MAN DAI Will the PRIME MINISTER be pleased to state

(a) the progress made so far on the Indian proposal for a legally binding moratorium on mining in Antarctica,

(b) whether any headway has been made in serving the Antarctic Treaty System by the setting up of the proposed Secretariat—its scope, functions and financing, and

(c) if so, the details and the stage at which the matter stands at present ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI MATI MARGARET AIWA) (a) There has been convergence of consensus on the basic elements of the Indian proposal and the Antarctic Treaty Consultative Parties have now agreed to the proposal for a 50-year prohibition on mining activities in Antarctica with specific provisions for review at the end of that period. A definitive text of the Protocol incorporating this agreement is expected to be opened for signature in October 1991.

(b) and (c) The question of establishment of a Secretariat for the Antarctic Treaty System is expected to come up for consideration at the XVth Antarctic Treaty Consultative Meeting to be held in

Bonn in October 1991. The details are yet to be worked out.

[*Translation*]

REGISTRATION OF INDUSTRIES IN U.P.

224 SHRI RAJVEER SINGH Will the PRIME MINISTER be pleased to state

(a) the number of proposals from Uttar Pradesh Government regarding registration of new industries pending with the Central Government,

(b) the details of industries registered by Government in Uttar Pradesh from January, 1990 to June, 1991,

(c) whether the Government propose to clear the pending proposals at an early date, and

(d) if so the time by which such clearance is likely to be given ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF P. I. KURIFN) (a) As on date a total number of 125 applications for registration under the scheme of Delicensing of Industries and 30 applications under the Scheme of Exempted Industries Registration for setting up of new industries in the State of Uttar Pradesh are pending.

(b) The break-up of applications registered under the scheme of Delicensing Exempted Industries (DGFD) registration during the period January 1990 to June 1991 in the State of Uttar Pradesh is given below.

Year

No of Registration

Year	No of Registration		
	Delicensing Industries Registration	Exempted Industries Regn	DGFD Registration
1990	165	218	51
Jan '91 to June '91	81	137	15